



**NATIONAL LOK ADALAT CAUSELIST For Saturday The 9<sup>th</sup> December 2023**

**COURT NO. 10**

**SINGLE BENCH (BENCH ID-24733)**

**AT 11:00 AM**

**HON'BLE MR. JUSTICE RAJESH KUMAR**

**Lok Adalat**

|    |   |   |  |  |
|----|---|---|--|--|
| 1  | W.P(S)/3501/2009                                  | ANNPURNA DEVI<br><b>vs</b><br>STATE OF JHARKHAND AND ORS  | PANDEY ASHOK NATH ROY<br>GEETANJALI<br>NEERAJ KUMAR<br>ABHISHEK KUMAR<br>PANKAJ SRIVASTAVA | S.C.II<br>VIJAYANT VERMA   |
|    | RETIREMENT BENEFIT CUM PENSION                    |   |  |  |
| 2  | W.P(S)/569/2011                                   | NUTAN DEVI AND ANR<br><b>vs</b><br>STATE OF JHARKHAND AND ORS   | ARVIND KUMAR LALL  | G.P.III  |
|    | SALARY MATTER                                     |   |  |  |
| 3  | W.P(C)/4375/2018                                  | MS B RAI THROUGH ITS PARTNER<br>NAMELY SHAILENDRA KUMAR RAI<br><b>vs</b><br>THE NATIONAL BUILDING<br>CONSTRUCTION CORPORATION<br>LIMITED THROUGH ITS CHAIRMAN<br>CUM MANAGING DIRECTOR AND ORS. | RUPESH SINGH<br>AMRENDRA PRADHAN<br>KUMAR SOURAV CHATTERJEE                                | PRASHANT KR SINGH<br>GAURANG JAJODIA<br>SIDHARTHA ROY                                |
|    | ADMITTED CONTRACT DUES                            |   |  |  |
| 4  | MA/148/2019                                       | MOST BASANTI AND ORS.<br><b>vs</b><br>MIRAN RAM ALIAS MITAN RAM AND<br>ORS.   | ARWIND KUMAR   | SHAMMA PARVEEN<br>Md Ayub Ansari   |
| 5  | MA/174/2019                                       | ASHA KHATOON AND ORS.<br><b>vs</b><br>THE BRANCH MANAGER NATIONAL<br>INSURANCE COMPANY LTD AND ORS.   | ARWIND KUMAR   | VIKESH KUMAR<br>PANKAJ VERMA   |
| 6  | Cont.(CvI)/394/2021                               | SURESH PANDEY<br><b>vs</b><br>UNION OF INDIA AND ANR.   | ARUN KUMAR DUBEY   | RAJIV SINHA<br>SAURAV KUMAR<br>MANOJ KUMAR<br>AMIT KUMAR DAS<br>SHIVAM UTKARSH SAHAY |
|    | CONTEMPT OF COURTS ACT 1971                       |   |  |  |
| 7  | Cont.(CvI)/3/2022                                 | BALDEO SINGH<br><b>vs</b><br>THE STATE OF JHARKHAND AND ANR.  | RAHUL KUMAR  | SURESH KUMAR   |
|    | IA NO, 11264/2022 (For Addition of Party)         |   |  |  |
|    | CONTEMPT OF COURTS ACT 1971                       |   |  |  |
| 8  | Cont.(CvI)/137/2022                               | IRFAN SHAHID SHAMS<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.  | ASHIM KR SAHANI<br>AJIT KUMAR  | INDRANIL BHADURI   |
|    | CONTEMPT OF COURTS ACT 1971                       |   |  |  |
| 9  | Cont.(CvI)/160/2022                               | RAJESH MAHTO<br><b>vs</b><br>THE STATE OF JHARKHAND THROUGH<br>MR L KHIYANGTE THE ADDITIONAL<br>CHIEF SECRETARY DEPTT OF<br>REVENUE AND ORS.  | AYUSH ADITYA<br>ANMOL ANAND<br>AKASH DEEP  | PRASHANT PALLAV<br>RAJIV RANJAN  |
|    | IA NO, 8173/2023 (For Deleting the name of Party) |   |  |  |
|    | CONTEMPT OF COURTS ACT 1971                       |   |  |  |
| 10 | Cont.(CvI)/194/2022                               | ANGALI SATPATHY<br><b>vs</b><br>THE STATE OF JHARKHAND AND ANR.   | ARSHAD HUSSAIN   | SURESH KUMAR   |
|    | CONTEMPT OF COURTS ACT 1971                       |   |  |  |
| 11 | Cont.(CvI)/209/2022                               | MD AFROZ ALAM<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.   | KRIPA SHANKAR NANDA<br>ANSHUMAAN DEO<br>ASHISH KUMAR                                       | SACHIN KUMAR   |
|    | CONTEMPT OF COURTS ACT 1971                       |   |  |  |

|    |                     |   |  |  |
|----|---------------------|---|--|--|
| 12 | Cont.(Cvl)/215/2022 | SITAMUNI TUDU<br><b>vs</b><br>THE STATE OF JHARKHAND AND ANR.<br><br>CONTEMPT OF COURTS ACT 1971  | NITYANAND PRASAD<br>CHOUDHARY  | PRABHAT KUMAR  |
| 13 | Cont.(Cvl)/231/2022 | NUNIBALA DEVI<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.<br><br>CONTEMPT OF COURTS ACT 1971  | JAGESHWAR MAHTO<br>UPENDRA NATH MAHTO  | LAXMI MURMU  |
| 14 | W.P(S)/2093/2022    | DR SATYANARAYAN MAHTO<br><b>vs</b><br>STATE OF JHARKHAND AND ORS.<br><br>RETIREMENT BENEFIT CUM PENSION   | TARUN KUMAR NO.1   | INDRANIL BHADURI<br>SUDARSHAN SHRIVASTAVA  |
| 15 | W.P(S)/3492/2022    | SHIV SHAMBHU PRASAD<br><b>vs</b><br>MINERAL AREA DEVELOPMENT<br>AUTHORITY REPRESENTED THROUGH<br>ITS MANAGING DIRECTOR<br><br>RETIREMENT BENEFIT CUM PENSION      | KALYAN BANERJEE<br>ARVIND KUMAR JHA  | MAHAVIR PD SINHA   |
| 16 | W.P(S)/4512/2022    | VIKASH KUMAR BANERJEE ALIAS<br>BIKASH KUMAR BANERJEE<br><b>vs</b><br>BANK OF INDIA THROUGH ITS<br>CHAIRMAN AND ORS.<br><br>RETIREMENT BENEFIT CUM PENSION         | SONAL JAISWAL<br>INDRAJIT SINHA<br>RISHAV KUMAR<br>AKHOURI AWINASH KUMAR<br>AJAY KUMAR SAH<br>ANJALI SINHA<br>VIPUL PODDAR | DR. GYANENDRA KUMAR<br>ROHIT RANJAN SINHA  |
| 17 | W.P(S)/4665/2022    | MANGI LAL MANDAL<br><b>vs</b><br>STATE OF JHARKHAND THROUGH<br>SECRETARY DEPARTMENT OF<br>PRIMARY EDUCATION AND ORS.<br><br>RETIREMENT BENEFIT CUM PENSION        | ARBIND KUMAR JHA<br>SHUBHA JHA<br>GANESH RAM   | MUKESH KUMAR DUBEY<br>ACHYUT KESHAV<br>PARTH S. A. SWAROOP PATI<br>DEB NANDAN RAJAK<br>AMIT KR VERMA<br>RUPESH SINGH                             |
| 18 | W.P(S)/5533/2022    | SMT SHIV KUMARI<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.<br><br>RETIREMENT BENEFIT CUM PENSION   | PRAKASH CHANDRA ROY<br>SHIV SHANKAR JEE  | RAVI KERKETTA<br>SANTOSH KUMAR JHA<br>MAHAVIR PD SINHA   |
| 19 | Cont.(Cvl)/46/2023  | BANDANA CHOUDHARY<br><b>vs</b><br>STATE OF JHARKHAND AND ANR.<br><br>CONTEMPT OF COURTS ACT 1971  | SIDHARTHA ROY<br>SANDHYA SAHAY   | DARSHANA PODDAR MISHRA   |
| 20 | Cont.(Cvl)/111/2023 | VIVEKANAND CHOUDHARY<br><b>vs</b><br>THE STATE OF JHARKHAND THROUGH<br>THE UNDER SECRETARY ROAD<br>CONSTRUCTION DEPTT AND ORS.<br><br>CONTEMPT OF COURTS ACT 1971 | PANDEY NEERAJ RAI<br>AKCHANSK KISHORE<br>ROHIT RANJAN SINHA  | MR.ASHUTOSH ANAND  |
| 21 | Cont.(Cvl)/117/2023 | MADHU RANI JAISWAL<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.<br><br>CONTEMPT OF COURTS ACT 1971   | SHEKHAR PRASAD SINHA   | SONAL JAISWAL<br>INDRAJIT SINHA<br>SUCHENDRA PRASAD<br>AKHOURI AWINASH KUMAR<br>AMIT KUMAR DAS<br>AJAY KUMAR SAH<br>RISHAV KUMAR<br>ARPAN MISHRA |
| 22 | Cont.(Cvl)/135/2023 | SANGRAM SINGH<br><b>vs</b><br>THE STATE OF JHARKHAND AND ANR.<br><br>CONTEMPT OF COURTS ACT 1971  | VIJAYANT VERMA   | RAHUL SABOO  |
| 23 | Cont.(Cvl)/169/2023 | MEERA DEVI<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.<br><br>CONTEMPT OF COURTS ACT 1971   | ARWIND KUMAR   | MANOJ KUMAR  |

|   |                     |  |  |   |
|---|---------------------|--|--|---|
| 24  | W.P(S)/178/2023     | AMOD KUMAR DAS<br><b>vs</b><br>THE STATE OF JHARKHAND THROUGH<br>THE CHIEF SECRETARY AND ORS.<br><br>RETIREMENT BENEFIT CUM PENSION                                    | AJAY KR PATHAK<br>NIRAJ NARAYAN MISHRA   | PARTH S. A. SWAROOP PATI<br>ACHYUT KESHAV               |
| 25  | Cont.(Cvl)/196/2023 | ARJUN PRASAD MEHTA<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.<br><br>CONTEMPT OF COURTS ACT 1971  | BHAIYA V. KUMAR<br>RANJEET KUMAR   | ASHOK KUMAR   |
| 26  | Cont.(Cvl)/197/2023 | HAMID HUSSAIN<br><b>vs</b><br>THE STATE OF JHARKHAND THROUGH<br>THE SECRETARY DEPTT OF HEALTH<br>AND FAMILY WELFARE AND ORS.<br><br>CONTEMPT OF COURTS ACT 1971        | DILIP KR PRASAD<br>AJAY KR PATHAK  | RAHUL SABOO<br>SUDARSHAN SHRIVASTAVA<br>RICHA SANCHITA  |
| 27  | Cont.(Cvl)/201/2023 | DIGAMBER SINGH<br><b>vs</b><br>THE STATE OF JHARKHAND THROUGH<br>SHRI L KHIANGTE PRINCIPAL<br>SECRETARY DEPTT OF FOREST AND<br>ORS.<br><br>CONTEMPT OF COURTS ACT 1971 | DHIRENDRA KR DEO<br>TARUN JULKA  | DARSHANA PODDAR MISHRA<br>SHRUTI SHRESTHA               |
| 28  | Cont.(Cvl)/210/2023 | SUDHIR RAMANI<br><b>vs</b><br>THE STATE OF JHARKHAND AND ANR.<br><br>CONTEMPT OF COURTS ACT 1971   | LALIT YADAV<br>MANISH YADAV<br>ABHISHEK KUMAR  | PRABHAT KUMAR<br>DR.ASHOK KR.SINGH                      |
| 29  | C.M.P./211/2023     | ZULAIKHA KHATOON AND ANR.<br><b>vs</b><br>RABIYA KHATOON AND ANR.  | P.K.MUKHOPADHYAY<br>SANJAY KUMAR SAW<br>TEJO MISTRY<br>SHASHIKANT OJHA<br>ASHISH KUMAR |   |
| IA NO, 5087/2023 (For Stay Of Proceedings)<br>ARTICLE-227 |                     |  |  |   |
| 30  | Cont.(Cvl)/241/2023 | BHOLA NATH PANDEY<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.<br><br>CONTEMPT OF COURTS ACT 1971   | ABHISHEK SINHA<br>LAL VIKRAM NATH SHAHDEO<br>RAUNAK SAHAY                              | RAJIV RANJAN  |
| 31  | Cont.(Cvl)/247/2023 | RAM VINOD SINHA<br><b>vs</b><br>THE STATE OF JHARKHAND AND ANR.<br><br>CONTEMPT OF COURTS ACT 1971   | PRADEEP KUMAR  | MD SHAHABUDDIN  |
| 32  | W.P(S)/285/2023     | SHIV DAYAL GOPE<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.<br><br>RETIREMENT BENEFIT CUM PENSION  | KISHORE KUMAR MISHRA<br>GANESH PATHAK  | LAXMI MURMU<br>SUNIL KUMAR AGARWAL                      |
| 33  | Cont.(Cvl)/339/2023 | SADANAND HAZAM<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.<br><br>CONTEMPT OF COURTS ACT 1971  | PREM PUJARI ROY  | DEVESH KRISHNA<br>ANOOP KR MEHTA                        |
| 34  | Cont.(Cvl)/342/2023 | MD SABIR ANSARI<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.<br><br>CONTEMPT OF COURTS ACT 1971   | PREM PUJARI ROY  | JAI PRAKASH,(A A G)                                     |
| 35  | W.P(S)/368/2023     | SHARDA DEVI<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.<br><br>RETIREMENT BENEFIT CUM PENSION  | DEEPAK KR PRASAD<br>ARCHANA KUMARI SINGH   | AMIT KR VERMA<br>SHRUTI SHRESTHA<br>AMIT KUMAR          |
| 36  | Cont.(Cvl)/373/2023 | PROF (DR) SUDAMA CHOUBEY<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.<br><br>CONTEMPT OF COURTS ACT 1971  | FAISAL ALLAM<br>ASFIA SULTANA<br>MD FAIZAN   | RAJIV RANJAN<br>SUDARSHAN SHRIVASTAVA<br>ANOOP KR MEHTA |
| 37  | Cont.(Cvl)/394/2023 | JAMES TOPNO<br><b>vs</b><br>THE STATE OF JHARKHAND AND ANR.<br><br>CONTEMPT OF COURTS ACT 1971   | VIKESH KUMAR<br>AJIT KUMAR   | PRIYADARSHI   |

|    |                     |   |   |  |
|----|---------------------|---|---|--|
| 38 | Cont.(Cvl)/395/2023 | SUNITA VERMA<br><b>vs</b><br>MR AJAY KUMAR THROUGH<br>SECRETARY CO OPERATIVE DEPTT<br>GOVERNMENT OF JHARKHAND AND<br>ORS.<br><br>CONTEMPT OF COURTS ACT 1971            | ABHAY KR MISHRA<br>KRISHNA PRAJAPATI              | RAHUL SABOO  |
| 39 | Cont.(Cvl)/493/2023 | ARUN KUMAR SINHA<br><b>vs</b><br>THE STATE OF JHARKHAND AND ANR.<br><br>CONTEMPT OF COURTS ACT 1971   | SURAJ SINGH<br>SUNIL SINGH                        | MANISH MISHRA  |
| 40 | Cont.(Cvl)/558/2023 | RAMASHISH SHARMA<br><b>vs</b><br>MR SATYENDRA KUMAR MANAGING<br>DIRECTOR JHARKHAND MINERAL<br>AREA DEVELOPMENT AUTHORITY<br>AND ANR.<br><br>CONTEMPT OF COURTS ACT 1971 | SOMESHWAR ROY<br>ARUN KUMAR GUPTA                 | SUCHENDRA PRASAD<br>MAHAVIR PD SINHA   |
| 41 | Cont.(Cvl)/566/2023 | UMA SHANKAR SINGH<br><b>vs</b><br>THE STATE OF JHARKHAND AND ANR.<br><br>CONTEMPT OF COURTS ACT 1971  | NILENDU KUMAR                                     | SACHIN KUMAR   |
| 42 | Cont.(Cvl)/575/2023 | DEONANDAN PRASAD SHARMA<br><b>vs</b><br>STATE OF JHARKHAND AND ANR.<br><br>CONTEMPT OF COURTS ACT 1971  | RAJEEV RANJAN TIWARY<br>RANJIT KUMAR TIWARI       | RATNESH KUMAR  |
| 43 | Cont.(Cvl)/622/2023 | KEYA SARKAR<br><b>vs</b><br>SRI SAMIRAN DUTTA CHAIRMAN CUM<br>MANAGING DIRECTOR BHARAT<br>COKING COAL LTD AND ORS.<br><br>CONTEMPT OF COURTS ACT 1971                   | SURAJ PRAKASH<br>PRATYUSH<br>AMRITANSHU SINGH     | INDRAJIT SINHA<br>MANOJ KUMAR<br>ANOOP KR MEHTA<br>ATUL RAI<br>MANISH KUMAR<br>AMIT KR SINHA |
| 44 | Cont.(Cvl)/625/2023 | ABHISHEK ANAND<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.<br><br>CONTEMPT OF COURTS ACT 1971   | FAISAL ALLAM                                      | RAHUL SABOO<br>ANOOP KR MEHTA  |
| 45 | Cont.(Cvl)/654/2023 | RANAJOY CHANDRA<br><b>vs</b><br>THE STATE OF JHARKHAND AND ANR.<br><br>CONTEMPT OF COURTS ACT 1971  | SUNIL SINGH                                       | MRINAL KANTI ROY   |
| 46 | Cont.(Cvl)/673/2023 | PARMANAND MANDAL<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.<br><br>CONTEMPT OF COURTS ACT 1971   | PRATIUSH LALA<br>DEEPAK SAHU<br>ASHUTOSH PD.JOSHI | SREENU GARAPATI  |
| 47 | Cont.(Cvl)/680/2023 | KAMALA SINHA ALIAS KAMLA SINHA<br><b>vs</b><br>AVINASH KUMAR CHAIRMAN<br>JHARKHAND URJA VIKAS NIGAM<br>LIMITED AND ORS.<br><br>CONTEMPT OF COURTS ACT 1971              | SAMEER SAURABH<br>NITISH KRISHNA<br>PRITI KUMARI  | SACHIN KUMAR<br>DHEERAJ KUMAR  |
| 48 | Cont.(Cvl)/684/2023 | ANGESH HEMROM<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.<br><br>CONTEMPT OF COURTS ACT 1971  | RANJAN PRASAD SINHA<br>SANJEEV THAKUR             | MANOJ KUMAR  |
| 49 | Cont.(Cvl)/688/2023 | KANHA KUMAR<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.<br><br>CONTEMPT OF COURTS ACT 1971  | NAND KISHORE PD. SINHA<br>MD SALAHUDDIN ANSARI    | SACHIN KUMAR<br>RADHA KRISHAN GUPTA<br>AMIT KUMAR DAS<br>PINKY SHAW                          |
| 50 | Cont.(Cvl)/689/2023 | KAUSHALAYA DEVI<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.<br><br>CONTEMPT OF COURTS ACT 1971  | NAND KISHORE PD. SINHA<br>MD SALAHUDDIN ANSARI    | MANOJ KUMAR<br>AMIT KUMAR DAS<br>PRASHANT VIDYARTHI  |
| 51 | Cont.(Cvl)/731/2023 | SUDHIR KUMAR SINGH<br><b>vs</b><br>THE STATE OF JHARKHAND AND ANR.<br><br>CONTEMPT OF COURTS ACT 1971   | RANJAN KUMAR SINGH<br>SANTOSH KUMAR               | PRABHAT KUMAR  |

|    |  |   |   |   |
|----|--|---|---|---|
| 52 | Cont.(Cvl)/740/2023<br>CONTEMPT OF COURTS ACT 1971           | MUSTAFIZUR RAHMAN<br><b>vs</b><br>THE STATE OF JHARKHAND AND ANR.   | MD. JALISUR RAHMAN  | SURESH KUMAR  |
| 53 | Cont.(Cvl)/842/2023<br>CONTEMPT OF COURTS ACT 1971           | MD YASIN ANSARI<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.   | RANJEET KUMAR SAW   | LAXMI MURMU   |
| 54 | C.M.P./878/2023<br>CODE OF CIVIL PROCEDURE, 1908             | SMT SHAIL KUMARI DEVI<br><b>vs</b><br>BHARAT COKING COAL LIMITED<br>THROUGH ITS PROJECT OFFICER<br>VISHNU KUMAR GOEL AND ANR. | JH  | AMIT KUMAR DAS<br>KANISHKA DEO<br>SHIVAM UTKARSH SAHAY            |
| 55 | Cont.(Cvl)/907/2023<br>CONTEMPT OF COURTS ACT 1971           | DILIP KUMAR JAISWAL<br><b>vs</b><br>STATE OF JHARKHAND AND ANR.   | RANJIT KUMAR  | LAXMI MURMU   |
| 56 | W.P(S)/1146/2023<br>RETIREMENT BENEFIT CUM PENSION           | DR KAUSHAL KISHOR SRIVASTAVA<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.  | AAYUSH AVANT SRIVASTAVA<br>NEETA KRISHNA<br>SHUBHAM MAYANK<br>KRISHNA KUMAR<br>PRATYUSH SHOUNIKYA<br>JAY SHANKAR TIWARY<br>AMIT SINHA | MD SHAHABUDDIN<br>AMRESH KUMAR                                    |
| 57 | W.P(S)/1222/2023<br>RETIREMENT BENEFIT CUM PENSION           | UMESH PRASAD CHOUDHARY<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.  | LUKESH KUMAR<br>PRAVEEN SHANKAR PRASAD<br>SIDHARTH SUDHANSHU  | MD SHAHABUDDIN<br>RICHIA SANCHITA                                 |
| 58 | W.P(S)/1457/2023<br>RETIREMENT BENEFIT CUM PENSION           | NIRMALA<br><b>vs</b><br>THE STATE OF JHARKHAND THE<br>PRINCIPAL SECRETARY DEPTT OF<br>HOME AND ANR.                           | VISHAL KUMAR TRIVEDI<br>SAGAR KUMAR<br>SHRESTH GAUTAM   | RAJIV RANJAN  |
| 59 | W.P(C)/2479/2023<br>fixd v/o<br>CONSUMER PROTECTION ACT,1986 | DAYAWANTI DEVI AND ORS.<br><b>vs</b><br>MANOJ KUMAR AGARWAL   | ANUPAM SHANDILYA<br>SONAL JAISWAL<br>INDRAJIT SINHA<br>RISHAV KUMAR<br>ANJALI SINHA<br>PUJA AGARWAL<br>AJAY KUMAR SAH<br>ARPAN MISHRA | SHASHANK SHEKHAR  |
| 60 | W.P(S)/2664/2023<br>RETIREMENT BENEFIT CUM PENSION           | JAGDISH CHAUBEY AND ORS.<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.  | AMIT KR TIWARI  | OM PRAKASH TIWARI<br>RANJIT KUMAR                                 |
| 61 | W.P(S)/3515/2023<br>RETIREMENT BENEFIT CUM PENSION           | NEELAM PATHAK<br><b>vs</b><br>THE STATE OF JHARKHAND THROUGH<br>ITS SECRETARY SCHOOL EDUCATION<br>AND LITERACY DEPTT AND ORS. | ANIL KUMAR<br>ARPIT KUMAR   | JAI PRAKASH,(A A G)   |
| 62 | W.P(S)/3588/2023<br>RETIREMENT BENEFIT CUM PENSION           | SHIVNATH ORAON<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.  | RAJESH BHUSHAN  | JAYANT FRANKLIN TOPPO<br>SUDARSHAN SHRIVASTAVA<br>RICHIA SANCHITA |
| 63 | W.P(S)/3643/2023<br>RETIREMENT BENEFIT CUM PENSION           | KAMDEO ROUT<br><b>vs</b><br>THE STATE OF JHARKHAND THROUGH<br>THE CHIEF SECRETARY AND ORS.                                    | ANJANI KR VERMA<br>SHIV PRASAD  | MR.ASHUTOSH ANAND<br>RICHIA SANCHITA                              |
| 64 | W.P(S)/4104/2023<br>RETIREMENT BENEFIT CUM PENSION           | ABDUL AZIZ<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.  | SARVESH KUMAR VERMA   | RATNESH KUMAR<br>RICHIA SANCHITA                                  |

|    |                  |  |   |                                 |
|----|------------------|--|---|---------------------------------|
| 65 | W.P(S)/4693/2023 | JAI PRAKASH SINGH<br><b>VS</b><br>THE CHAIRMAN CUM MANAGING<br>DIRECTOR B C L AND ORS. | SANJAY KUMAR<br>RAMESH KUMAR<br>MD. KAISAR ALAM | ANOOP KR MEHTA<br>SWATI SHALINI |
|    | SUPERANNUATION   |  |   |                                 |

## **Pre-Litigation Matter of CCL**

|     |                      |     |
|-----|----------------------|-----|
| 1.  | Sri Raj Bhuiyan      | CCL |
| 2.  | Sri Vivek Oraon      | CCL |
| 3.  | Smt. Santoshi Devi   | CCL |
| 4.  | Sri Vikash Kumar     | CCL |
| 5.  | Sri Ajay Kumar       | CCL |
| 6.  | Smt. Asha Devi       | CCL |
| 7.  | Sri Parmeshwar Munda | CCL |
| 8.  | Sri Basudeo Manjhi   | CCL |
| 9.  | Sri Kishor Turi      | CCL |
| 10. | Sri Vikash Marandi   | CCL |
| 11. | Sri Sulendra Munda   | CCL |
| 12. | Sri Ranjan Kumar     | CCL |

**NATIONAL LOK ADALAT CAUSELIST For Saturday The 9<sup>th</sup> December 2023**

**COURT NO. 4**

**SINGLE BENCH (BENCH ID-24883)**

**AT 11:00 AM**

**HON'BLE MR. JUSTICE GAUTAM KUMAR CHOUDHARY**

**Lok Adalat**

|            |  |   |  |   |
|------------|--|---|--|---|
| 1          | MA/142/2015  | SAROJ DEVI AND ORS<br><b>vs</b><br>SANJAY PRASAD KESHRI AND ANR                         | VIJAY KUMAR SHARMA   | ALOK LAL<br>SANTOSH KUMAR   |
|            | MOTOR VEHICLES ACT, 1988   |   |  |   |
| 2          | MA/502/2017  | ANWARI KHATOON AND ANR<br><b>vs</b><br>SANJAY KUMAR SHAW AND ANR                        | MD. ZAID AHMED<br>RANISH KUMAR   | NIRAJ NARAYAN MISHRA<br>AMRESH KUMAR                                    |
|            | MOTOR VEHICLES ACT, 1988   |   |  |   |
| 3          | MA/160/2018  | MOST SNEHLATA MURMU<br><b>vs</b><br>NILAM MARANDI AND ANR.                              | MANOJ KR.NO. 4   | BHUPAL KRISHNA PRASAD   |
|            | IA NO, 918/2023 (For Joint Compromise Petition)<br>INDIAN SUCCESSION ACT, 1925                     |   |  |   |
| 4          | MA/226/2018  | GAYATRI DEVI AND ANR.<br><b>vs</b><br>HARE RAM SINGH AND ORS.                           | MUKESH BIHARI LAL<br>RAJIV KUMAR KARAN<br>SHEO KUMAR SINGH   | AMRESH KUMAR<br>PRAMOD KR JHA   |
|            | MOTOR VEHICLES ACT, 1988   |   |  |   |
| <b>wt5</b> | MA/205/2018  | RACHNA DEVI AND ORS.<br><b>vs</b><br>HARE RAM SINGH AND ORS.                            | MUKESH BIHARI LAL<br>RAJIV KUMAR KARAN<br>SHEO KUMAR SINGH   | AMRESH KUMAR<br>NIRAJ NARAYAN MISHRA<br>PRAMOD KR JHA                   |
|            | MOTOR VEHICLES ACT, 1988   |   |  |   |
| <b>wt6</b> | MA/233/2019  | AJAY PRASAD AND ORS.<br><b>vs</b><br>HARE RAM SINGH AND ORS.                            | MUKESH BIHARI LAL<br>RAJIV KUMAR KARAN   | AMRESH KUMAR<br>NIRAJ NARAYAN MISHRA<br>PRAMOD KR JHA                   |
|            | MOTOR VEHICLES ACT, 1988   |   |  |   |
| 7          | MA/502/2018  | RINA BIBI ALIAS REENA BIBI AND<br>ORS.<br><b>vs</b><br>DURGA PRASAD TIBDIWAL AND ORS.   | ARVIND KR LALL<br>MD.YASIR ARAFAT<br>CHETAN K. NAGESH  | PRATYUSH KUMAR<br>MD. ASADUL HAQUE<br>PRASHANT KUMAR<br>SHRIVASTAVA     |
|            | MOTOR VEHICLES ACT, 1988   |   |  |   |
| <b>wt8</b> | MA/500/2018  | SHAKILA BEWA AND ORS.<br><b>vs</b><br>DURGA PRASAD TIBDIWAL AND ANR.                    | ARVIND KR LALL<br>MD.YASIR ARAFAT  | MANISH KUMAR<br>PRATYUSH KUMAR<br>PRASHANT KUMAR<br>SHRIVASTAVA         |
|            | MOTOR VEHICLES ACT, 1988   |   |  |   |
|            | IA NO, 7625/2018 (For LIMITATION)  |   |  |   |
| 9          | MA/144/2019  | SARITA DEVI ALIAS FULWA DEVI AND<br>ORS.<br><b>vs</b><br>UDAY KUMAR AND ANR.            | VIJAY KUMAR SHARMA   | AMRITA KUMARI<br>TAPESHWAR NATH MISHRA<br>AKHILESH PRASAD<br>RAKHI RANI |
|            | MOTOR VEHICLES ACT, 1988   |   |  |   |
| 10         | MA/348/2019  | THE BRANCH MANAGER OF ORIENTAL<br>INSURANCE CO LTD<br><b>vs</b><br>BHARTI DEVI AND ORS. | ALOK LAL<br>SANTOSH KUMAR  | PANKAJ KUMAR CHOUDHARY  |
|            | IA NO, 6709/2019 (For LIMITATION), 8990/2022 (For STAY OF PROCEEDINGS)<br>MOTOR VEHICLES ACT, 1988 |   |  |   |
| 11         | MA/399/2019  | SANJIDA KHATOON AND ORS.<br><b>vs</b><br>SAHABUDDIN SIDDIKI AND ANR.                    | ABDUL KALAM RASHIDI<br>AFAQUE RASHIDI<br>Md. Azam<br>MD BELAL ASHRAF KHAN<br>RAJENDRA RAM RAVI DAS | LUKESH KUMAR<br>AARTI KUMARI<br>ASHOK KUMAR SINGH                       |
|            | MOTOR VEHICLES ACT, 1988   |   |  |   |
| 12         | MA/625/2019  | SMT PARULA PAUL<br><b>vs</b><br>GOURI SHANKAR GOUR AND ORS.                             | MANOJ KR. NO.2   | RITA KUMARI<br>TUN TUN RAI  |
|            | IA NO, 2367/2023 (For LIMITATION)<br>MOTOR VEHICLES ACT, 1988                                      |   |  |   |



|    |   |   |   |   |
|----|---|---|---|---|
| 13 | W.P(S)/3580/2019<br>MACP  | SIKANDAR SAH<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.  | PREM PRAKASH  | CHANDRA G. A. BARDHAN<br>DR.ASHOK KR.SINGH<br>PRABHAT KUMAR                     |
| 14 | W.P(S)/6360/2019<br>COMPASSIONATE APPOINTMENT                               | RITA KUMARI<br><b>vs</b><br>MS BHARAT COOKING COAL LTD<br>REPRESENTED THROUGH ITS<br>CHAIRMAN CUM MANAGING<br>DIRECTOR AND ORS. | MANOJ KR SINHA<br>D.K.PRASAD<br>SATISH KUMAR<br>P.K.MUKHOPADHYAY<br>SHASHIKANT OJHA | ANOOP KR MEHTA<br>AMIT KUMAR DAS<br>SAHAY GAURAV PIYUSH<br>SHIVAM UTKARSH SAHAY |
| 15 | MA/3/2020<br>MOTOR VEHICLES ACT, 1988                                       | KAILASH SAW AND ORS.<br><b>vs</b><br>ROBIN ANSARI AND ORS.  | ARVIND KR LALL  | PRABHASH CH. SINHA<br>SANTOSH KUMAR<br>ALOK LAL                                 |
| 16 | MA/49/2020<br>IA NO, 1190/2020 (For LIMITATION)<br>MOTOR VEHICLES ACT, 1988 | DULARI DEVI AND ORS.<br><b>vs</b><br>MD MUNNA ANSARI AND ORS.   | VIJAY KUMAR ROY   | SIDDHARTHA JYOTI ROY<br>Md Ayub Ansari<br>SHAMMA PARVEEN                        |
| 17 | MA/177/2020<br>MOTOR VEHICLES ACT, 1988                                     | SMT MANORAMA DEVI AND ORS.<br><b>vs</b><br>PRABHU DAYAL SINGH AND ANR.  | ARVIND KR LALL<br>CHETAN K. NAGESH  | MANISH KUMAR<br>TAPESHWAR NATH MISHRA   |
| 18 | MA/258/2020<br>MOTOR VEHICLES ACT, 1988                                     | SMT PATIYA DEVI AND ORS.<br><b>vs</b><br>HEMLAL RAJAK AND ORS.  | ARVIND KR LALL  | SUMIT PRAKASH<br>ASHOK KUMAR SINGH  |
| 19 | W.P(S)/4239/2020<br>PROMOTION   | BINDESHWAR THAKUR<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.   | P.K.MUKHOPADHYAY  | MUNNA LAL YADAV   |
| 20 | MA/171/2021<br>MOTOR VEHICLES ACT, 1988                                     | MANISHA DEVI AND ORS.<br><b>vs</b><br>SANTOSH KUMAR AGARWAL AND<br>ORS.   | SHEKHAR PRASAD SINHA  | MANISH KUMAR<br>SANTOSH KUMAR<br>SATYAM KUMAR<br>PRADEEP KR DEOMANI<br>ALOK LAL |
| 21 | W.P(C)/1292/2021<br>CIVIL PROCEDURE & LIMITATION-00                         | STATE OF JHARKHAND THROUGH<br>DEPUTY COMMISSIONER DEPTT OF<br>EXCISE AND PROHIBITION<br><b>vs</b><br>BHAVNEET SINGH AND ORS.    | GAURAV RAJ  |   |
| 22 | W.P(S)/2875/2021<br>PROVIDENT FUND  | ASHA SINHA<br><b>vs</b><br>THE STATE OF JHARKHAND THROUGH<br>THE DIRECTOR PROVIDENT FUND<br>DIRECTORATE AND ORS.                | ABHISHEK S SINHA<br>APURBA BANERJEE   | MANOJ KUMAR<br>AMIT KR VERMA  |
| 23 | Cont.(Cvl)/10/2022<br>CONTEMPT OF COURTS ACT 1971                           | IQBAL AHMAD<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.   | RAHUL KUMAR   | SREENU GARAPATI   |
| 24 | MA/38/2022<br>MOTOR VEHICLES ACT, 1988                                      | CHURAMAN PANDIT AND ORS.<br><b>vs</b><br>THE NATIONAL INSURANCE CO LTD<br>AND ANR.  | BIRENDRA KUMAR  | ALOK LAL<br>YOGENDRA PRASAD   |
| 25 | MA/52/2022<br>MOTOR VEHICLES ACT, 1988                                      | SHAKUNTALA DEVI AND ANR.<br><b>vs</b><br>SHANKAR HANSDA AND ANR.  | ARVIND KR LALL<br>CHETAN K. NAGESH  | ALOK LAL<br>SANTOSH KUMAR   |

|    |  |   |  |   |
|----|--|---|--|---|
| 26 | MA/123/2022  | MARAYAM KHATOON AND ORS.<br><b>vs</b><br>NAVAYUGA ENGINEERING COMPANY LTD AND ANR.                                      | VIJAY KUMAR SHARMA   | ALOK LAL<br>YOGENDRA PRASAD   |
|    | MOTOR VEHICLES ACT, 1988   |   |  |   |
| 27 | MA/181/2022  | SARITA DEVI<br><b>vs</b><br>DR RAM NARESH RAI AND ANR.  | MUKESH BIHARI LAL<br>RAJIV KUMAR KARAN   | ALOK LAL<br>SANTOSH KUMAR   |
|    | MOTOR VEHICLES ACT, 1988   |   |  |   |
| 28 | MA/183/2022  | SHYAM DEV YADAV AND ANR.<br><b>vs</b><br>MD IQBAL MOHD SHAMIM MOAHMME AND ANR.  | ARVIND KR LALL<br>CHETAN K. NAGESH   | MANISH KUMAR<br>GANESH C. JHA   |
|    | MOTOR VEHICLES ACT, 1988   |   |  |   |
| 29 | W.P(S)/1223/2022   | SHRINANDAN PRASAD SAH<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.   | SUNIL KUMAR<br>SHIV PRASAD   | RAHUL SABOO<br>DR.ASHOK KR.SINGH<br>ARBIND KUMAR  |
|    | MACP   |   |  |   |
| 30 | W.P(S)/4052/2022   | SADHNA DEVI<br><b>vs</b><br>M/S BHARAT COKING COAL LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS.          | ABHAY SHANKAR<br>P.K.MUKHOPADHYAY  | ANOOP KR MEHTA<br>INDRAJIT SINHA<br>RISHAV KUMAR<br>AKHOURI AWINASH KUMAR<br>AJAY KUMAR SAH<br>PUJA AGARWAL<br>VIPUL PODDAR |
|    | COMPASSIONATE APPOINTMENT  |   |  |   |
| 31 | W.P(S)/4510/2022   | CHANDAN KUMAR<br><b>vs</b><br>STATE OF JHARKHAND AND ORS.   | AAYUSH AVANT SRIVASTAVA<br>NEETA KRISHNA<br>KRISHNA KUMAR<br>RAM KUMAR<br>JAY SHANKAR TIWARY<br>ARCHI RAVI | RAHUL SABOO   |
|    | COMPASSIONATE APPOINTMENT  |   |  |   |
| 32 | W.P(S)/5289/2022   | SARASWATI DEVI AND ANR.<br><b>vs</b><br>THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS.                     | P.K.MUKHOPADHYAY<br>SHASHIKANT OJHA  | RAJIV RANJAN  |
|    | COMPASSIONATE APPOINTMENT  |   |  |   |
| 33 | MA/17/2023   | MD IMTIYAZ AHMAD AND ANR.<br><b>vs</b><br>RITU RAJ AND ANR.   | MD. ZAID AHMED<br>RABINDRA NATH CHAURASIA  | ASHOK KUMAR SINGH   |
|    | IA NO, 1563/2023 (For LIMITATION)<br>MOTOR VEHICLES ACT, 1988                                      |   |  |   |
| 34 | MA/41/2023   | SWARN SINGH AND ORS.<br><b>vs</b><br>SUJIT KUMAR PANDIT AND ANR.  | KAUSTAV ROY  | MANISH KUMAR  |
|    | MOTOR VEHICLES ACT, 1988   |   |  |   |
| 35 | MA/102/2023  | THE NEW INDIA ASSURANCE COMPANY LTD REPRESENTED THROUGH ITS MANAGER AND INCHARGE<br><b>vs</b><br>SRIKANTI DEVI AND ORS. | GANESH C. JHA  |   |
|    | IA NO, 3412/2023 (For LIMITATION), 3413/2023 (For Additional evidence)<br>MOTOR VEHICLES ACT, 1988 |   |  |   |
| 36 | MA/103/2023  | NIRU PASRICHA<br><b>vs</b><br>RAJEEV RANJAN AND ANR.  | ANURAG KASHYAP<br>SUPRIYA DAYAL  | ASHOK KUMAR SINGH<br>RAJIV N. PRASAD<br>SUSHANT KUMAR SINHA   |
|    | MOTOR VEHICLES ACT, 1988   |   |  |   |
| 37 | MA/104/2023  | SANJAY PASRICHA<br><b>vs</b><br>RAJEEV RANJAN AND ANR.  | ANURAG KASHYAP<br>SUPRIYA DAYAL  | ASHOK KUMAR SINGH<br>RAJIV N. PRASAD<br>SUSHANT KUMAR SINHA   |
|    | MOTOR VEHICLES ACT, 1988   |   |  |   |
| 38 | Cont.(CvI)/145/2023  | JAI RAM JHA<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.   | BAIBHAW GAHLAUT<br>RAJIV RANJAN  | RAJIV RANJAN<br>ABHAY PRAKASH<br>ANOOP KR MEHTA<br>SANJAY PIPRAWALL   |
|    | CONTEMPT OF COURTS ACT 1971  |   |  |   |

|   |                     |   |  |  |
|---|---------------------|---|--|--|
| 39  | MA/198/2023         | MD AFTAB ANSARI AND ORS.<br><b>vs</b><br>DHANANJAY OJHA AND ANR.  | BINOD KUMAR SINGH<br>RABINDRA KUMAR<br>AMIT KUMAR<br>RAJ KR. GUPTA     | MANISH KUMAR<br>PRABHAT KR SINHA                           |
| IA NO, 5393/2023 (For LIMITATION)<br>MOTOR VEHICLES ACT, 1988                 |                     |   |  |  |
| 40  | MA/199/2023         | MD AFTAB ANSARI AND ORS.<br><b>vs</b><br>DHANANJAY OJHA AND ANR.  | BINOD KUMAR SINGH<br>RABINDRA KUMAR<br>AMIT KUMAR<br>RAJ KR. GUPTA     | MANISH KUMAR<br>PRABHAT KR SINHA                           |
| IA NO, 5394/2023 (For LIMITATION)<br>MOTOR VEHICLES ACT, 1988                 |                     |   |  |  |
| 41  | W.P(C)/208/2023     | KALI ORAON<br><b>vs</b><br>THE SECRETARY HOME JAIL AND<br>DISASTER MANAGEMENT DEPTT AND<br>ANR.                   | NIKHIL RANJAN<br>SAUMYA PANDEY   | JAYANT FRANKLIN TOPPO                                      |
| COMPENSATION MATTER   |                     |   |  |  |
| 42  | MA/256/2023         | JIRWA DEVI AND ORS.<br><b>vs</b><br>SMT PUSHPA KUMARI AND ORS.  | S. T. RIZVI<br>SAURAV ANAND<br>JAYANT KUMAR PANDEY                     | MANISH KUMAR<br>SANTOSH KUMAR<br>ALOK LAL                  |
| MOTOR VEHICLES ACT, 1988  |                     |   |  |  |
| 43  | MA/286/2023         | MOST BABI DEVI AND ORS.<br><b>vs</b><br>BRANCH MANAGER ORIENTAL<br>INSURANCE CO LTD AND ORS.                      | MANISH KUMAR<br>SHIVANI KAPOOR<br>KARAN SHAH DEO                       | MANISH KUMAR<br>SHWETA SINGH<br>ALOK LAL<br>RAMIT SATENDER |
| MOTOR VEHICLES ACT, 1988  |                     |   |  |  |
| 44  | W.P(C)/337/2023     | KALI ORAON<br><b>vs</b><br>THE SECRETARY HOME JAIL AND<br>DISASTER MANAGEMENT DEPTT AND<br>ANR.                   | SAUMYA PANDEY<br>NIKHIL RANJAN   | JAYANT FRANKLIN TOPPO                                      |
| COMPENSATION MATTER   |                     |   |  |  |
| 45  | Cont.(CvI)/569/2023 | SMT GEETA DEVI AND ANR.<br><b>vs</b><br>THE STATE OF JHARKHAND AND ANR.   | P.K.MUKHOPADHYAY<br>RAJ KUMAR VERMA<br>SHEYAKUR RAHMAN<br>ASHISH KUMAR | ACHYUT KESHAV  |
| CONTEMPT OF COURTS ACT 1971   |                     |   |  |  |
| 46  | Cont.(CvI)/601/2023 | AVINASH KUMAR<br><b>vs</b><br>THE STATE OF JHARKHAND AND ANR.   | BHOLA NATH RAJAK   | SREENU GARAPATI  |
| CONTEMPT OF COURTS ACT 1971   |                     |   |  |  |
| 47  | Cont.(CvI)/657/2023 | RAJ KISHORE MANDAL<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.  | MITUL KUMAR  | JAYANT FRANKLIN TOPPO                                      |
| CONTEMPT OF COURTS ACT 1971   |                     |   |  |  |
| 48  | W.P(S)/3313/2023    | REKHA RANI MUNDA<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.  | ASHISH KUMAR<br>DEEPAK KUMAR   | PRAVEEN AKHAURI<br>JAY PRAKASH PANDEY<br>NAZIA PERWEEN     |
| IA NO, 7483/2023 (For Joint Compromise Petition)<br>COMPASSIONATE APPOINTMENT |                     |   |  |  |
| 49  | W.P(S)/4784/2023    | MANISH KUMAR<br><b>vs</b><br>M/S BHARAT COKING COAL LTD<br>THROUGH ITS CHAIRMAN CUM<br>MANAGING DIRECTOR AND ORS. | P.K.MUKHOPADHYAY<br>SANJAY KUMAR DUBEY<br>RAJ KUMAR VERMA              | AMIT KUMAR DAS<br>SURYA PRAKASH<br>KUMAR HARSH             |
| COMPASSIONATE APPOINTMENT   |                     |   |  |  |